

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3685  
ANSWERED ON:18.12.2006  
EMPLOYEES UNDER ESI SCHEME  
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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether a number of employees in various States still remain unattended under ESI Scheme;
- (b) if so, the number of such employees as on date;
- (c) the details of the targets and the number of area estimated by the Government to cover during 2005-06 and 2006-07;
- (d) the details of the targets achieved so far;
- (e) the names of States in which the implementation of the scheme remain poor; and
- (f) the steps taken by the Government for effective implementation of the scheme?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) & (b): The ESI Act applies to factories using power in manufacturing process and employing 10 or more employees and to non-power using factories, shops, hotels, restaurants, cinemas including preview theatres, road motor transport undertakings and newspaper establishments employing 20 or more employees in the implemented areas under the Act. Workers of all such factories and establishments drawing wages upto Rs. 10,000/- per month are covered under the Scheme.

(c) & (d): Details in Annexure-I(A) and Annexure-1(B).

(e): The ESI Scheme can not be implemented in new geographical areas unless the concerned State Government makes arrangements for medical care. During the year 2006-07, the implementation in the States of Assam, Chhattisgarh, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, and West Bengal is below the fixed target.

(f): The ESI Corporation has initiated various steps for effective implementation of the Scheme, such as:

(i) The entire expenditure for providing medical care for initial three years is borne entirely by ESI Corporation and for five years in respect of North-Eastern States.

(ii) The ESI Corporation in its 136th meeting held on 15.06.06 has taken in principle decision to consider to take over the administration of Medical Scheme from those States who are willing to hand over the same to ESIC under Section 59 of ESI Act, 1948. A Committee has been constituted to work out and examine the feasibility and modalities for taking over the ESI Scheme from State Governments.

(iii) The progress of implementation of the ESI Scheme is discussed in various forums with the State Govt. and pursued at Regional level and the Headquarters Level, etc.

**ANNEXURE-I(A)**

**IMPLEMENTATION OF ESI SCHEME TO NEW AREAS AS PER PHASED PROGRAMME FOR 2005-06 (TARGET AND ACHIEVEMENT)**

Sl.No.	Target	Fixed for 2005-06	Achievement during 2005-06
Name of the Region	No. of Centres	No. of Centres	No. of Employees covered

1. Andhra Pradesh 5 4860 15 17635
2. Assam 3 3564 1 1664

3. Bihar	Nil	Nil	1	185
4. Dadra & Nagar Haveli	1	15500	1	15500
5. Daman & Diu	1	28000	1	28000
6. Himachal Pradesh	1	2500	1	2500
7 Jharkhand	2	3600	2	3600
8. Haryana	Nil	Nil	9	25675
9. Karnataka	5	11700	1	1500
10. Kerala	23	8716	24	8766
11. Madhya Pradesh	2	13950	1	1255
12. Maharashtra	3	9050	Nil	Nil
13. Meghalaya	1	4500	1	4500
14. Nagaland	1	1670	Nil	Nil
15. Orissa	1	1500	Nil	Nil
16. Punjab	11	14185	13	12560
17. Rajasthan	8	9680	12	11275
18. Tamil Nadu	1	5850	3	12125
19. Uttar Pradesh	4	3235	3	1350
20. Uttaranchal	Nil	Nil	1	675
21. West Bengal	3	12650	Nil	Nil
TOTAL	76	154710	90	148785

ANNEXURE-I (B)

Sl.No. Target Fixed for 2006-07      Achievement upto Nov., 2006  
Name of the No. of No. of No. of Centres No. of Employees  
Region Centres Employees implemented covered

1. Andhra Pradesh	5	6701	5	10850
2. Assam	7	12400	1	1065
3. Chhattisgarh	1	13100	-	-
4. Gujarat	6	38400	3	8250
5. Haryana	2	2265	2	760
6. Karnataka	5	18500	1	2700
7 Kerala	5	672	4	970
8. Madhya Pradesh	7	22810	2	11710
9. Maharashtra	6	44787	-	-
10. Orissa	3	10700	-	-
11. Punjab	7	6440	7	6090
12. Rajasthan	7	10335	1	2835
13. Tamil Nadu	6	18700	7	16250
14. Uttar Pradesh	3	5630	2	2380
15. Uttaranchal	1	1450	3	7080
16. West Bengal	3	8335	1	4700
TOTAL	74	221225	39	75,640

IMPLEMENTATION OF ESI SCHEME TO NEW AREAS AS PER PHASED PROGRAMME FOR 2006-07